

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.786

TO BE ANSWERED ON THE 01ST MARCH, 2016/PHALGUNA 11, 1937 (SAKA)

DISTRIBUTION OF FREEDOM FIGHTERS PENSION

786. SHRI P. KARUNAKARAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received any complaints regarding nondistribution of freedom fighters pension to freedom fighters; and

(b) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)

(a) to (b): Disbursement of Freedom Fighter Pension is a regular process done through banks on fulfilling the stipulated conditions of the Swatantrata Sainik Samman Pension Scheme. Complaints are at times received by this Ministry on which immediate action is taken in consultation with the banks concerned and the pensioner concerned is also informed of the reason behind non-distribution of pension. This Ministry has set up a Pension Disbursement Monitoring Cell (PDMC) to monitor such cases. Further, this Ministry convenes meetings with the officers of the banks from time to time so that the freedom fighter pension may be disbursed smoothly to the freedom fighter pensioners.